

**GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA  
UNSTARRED QUESTION NO. 870  
ANSWERED ON 25/07/2023**

**WORKS UNDER PMGSY IN MAHARASHTRA**

**870. SHRI PRATAPRAO PATIL CHIKHLIKAR:**

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) whether the Government is aware that the works under Pradhan Mantri Gram Sadak Yojana (PMGSY) in Nanded district of Maharashtra have been lying pending for a long time;**
- (b) if so, the details thereof;**
- (c) the funds allocated by the Union Government for construction and repair of roads under the said Yojana and details of the progress made in this regard during each of last three years; and**
- (d) the details of proposals approved/pending by the Union Government at present under PMGSY in Nanded district?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT  
(SADHVI NIRANJAN JYOTI)**

**(a) & (b): The State of Maharashtra has been sanctioned 6,883 roads of 33,499 km road length and 905 bridges under various interventions of Pradhan Mantri Gram Sadak Yojana (PMGSY), out of which 6,047 roads of 28,428 km road length and 860 bridges have been completed.**

**The Nanded district of Maharashtra has been sanctioned 163 roads of 959 km road length and 25 bridges under various verticals of PMGSY, out of which 134 roads of 779 km road length and 25 bridges have already been completed. The projects sanctioned under PMGSY-I & II have been completed. The timeline for completion of projects sanctioned under PMGSY-III is March 2025.**

**(c): 'Rural road' is a State subject. As per the programme guidelines of Pradhan Mantri Gram Sadak Yojana (PMGSY), maintenance of roads constructed under the programme is the responsibility of the State Governments. As PMGSY is a one-time assistance programme for construction of rural roads, there is no provision under it for repair of roads. Central funds are released to the State Government for construction and upgradation of roads which are sanctioned under various interventions of PMGSY. The details of amount released (including RCPLWEA) by the Union Government for construction/upgradation of the roads and progress made during each of the last three years by the State of Maharashtra is as below:-**

<b>Year(s)</b>	<b>Funds</b>		<b>Progress Achieved</b>		
	<b>Central Share Released (Rs. in crore)</b>	<b>Expenditure (including State Share) (Rs. in crore)</b>	<b>No. of Road Works Completed</b>	<b>Road Length Completed (km)</b>	<b>No. of Bridge Works Completed</b>
<b>2020-21</b>	<b>0</b>	<b>221.59</b>	<b>33</b>	<b>180.5</b>	<b>28</b>
<b>2021-22</b>	<b>0</b>	<b>376.73</b>	<b>24</b>	<b>199.0</b>	<b>20</b>
<b>2022-23</b>	<b>742.995</b>	<b>1,062.82</b>	<b>79</b>	<b>1,133.00</b>	<b>74</b>

**(d): The total allocation of length under PMGSY-III to the State of Maharashtra is 6550 km out of which 5478 km has been sanctioned to the state. Out of the total sanctioned length, 29 roads of 207.35 km has been sanctioned to the Nanded district.**

**In addition to already sanctioned roads, the State of Maharashtra has recently uploaded 4 roads of 27 km road length on OMMAS for sanction in Nanded district under PMGSY-III. The project proposals are processed for checking compliance with Technical Specifications and Programme Guidelines before sanction.**

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